

OFFICE ORDER

In continuation of earlier Office Order bearing No. 3066 /202/Misc./Admn.I/Central/THC/2022 dated 14.01.2022, all the Presiding Officers of the Central District are advised to direct the staff members working under their control to attend the Court Physically as per requirement (but not less than 50%) to ensure smooth functioning of the Court w.e.f. 14.02.2022 to 28.02.2022. Further, the Presiding Officers are also requested to direct their respective court staff to attend the office on regular basis w.e.f. 01.03.2022.

The Ld. Principal District & Sessions Judge (HQs), Delhi has further directed that all the Officers (non-judicial)/Officials posted in Branches of Central District to attend the office on regular basis on all working days w.e.f. 14.02.2022, to ensure smooth functioning of the office.

It is further directed that all the officers (non-judicial)/officials shall follow all the Covid-19 protocols, guidelines, directions etc. issued by the Govt. of India, Govt. of NCT of Delhi and Court Administration from time to time. They are also advised to get themselves vaccinated at the earliest.

This issues with the prior approval/directions of the Ld. Principal District & Sessions Judge (HQs), Delhi.

Note: Non-compliance of the above directions shall be viewed seriously and the erring official would be liable for appropriate action.


(Gurdeep Singh)


District Judge (Commercial Court-02) West/
Officer in-Charge, Admn.I
O/O Principal District & Sessions Judge (HQs)
Delhi.

Dated, Delhi the 12 FEB 2022

No. 8085-8265 / Misc./Admn.I/Central/THC/2022

Copy forwarded for information & necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. All the Principal District & Sessions Judges, Delhi/New Delhi.
3. All the Principal Judge, Family Courts, Delhi/New Delhi.
4. The Director, Delhi Judicial Academy, Dwarka, New Delhi.
5. All the Judicial Officers, Central District, Tis Hazari Courts, Delhi
6. The Secretaries, DLSA, all Districts, Delhi/New Delhi.
7. All Sr. A.O. (Judl.)/A.O. (Judl.)/Branch in-Charges, Central District, THC, Delhi to ensure necessary compliance.
8. PROs/APROs, Central District, Tis Hazari Courts, Delhi.
9. The Website Committee, Tis Hazari Courts, Delhi to upload the same on the official website of this court.
10. PS to the Ld. Principal District & Sessions Judge (HQs), Delhi
11. Branch in-Charge, Layers Seat, THC
12. Branch in-Charge, R&I Branch, Central, THC with the direction to display the same on the all Notice Boards, THC, Delhi.
13. The in-Charge/Caretaker, Central, Tis Hazari Courts, Delhi.
14. Notice Board.


District Judge (Commercial Court-02) West/
Officer in-Charge, Admn I
O/O Principal District & Sessions Judge (HQs)
Delhi.